

**MANIPUR LEGISLATIVE ASSEMBLY  
SECRETARIAT**

**CORRIGENDUM**

*Imphal, the 1<sup>st</sup> June, 2026.*

**No. 1/14(10)/2024-LA(Est):** In the extraordinary gazette notification vide No.61 dated 29<sup>th</sup> May, 2026 regarding the RRs of Reporter, the column "4" corresponding to 'Scale of pay' (whole of 2<sup>nd</sup> row) of the appendix should be read as "**Rs.9,300-34,800 + G.P. of Rs. 4,400/- (Level-9 of ROP- 2019) After completion of 5 years regular service in the grade. Or, After completion of 7 years of combined regular service as (Reporter Gr-III, Reporter Gr-II, Reporter Gr-I and Reporter) with minimum 3 years regular service in the grade. (Rs.9,300-34,800+ G.P. of Rs.5,400/- at level-12 of ROP-2019)**" in place of "Rs.9,300-34,800 + G.P. of Rs. 4,400/- (Level-9 of ROP- 2019) After completion of 5 years regular service in the grade. Or, After completion of 7 years of combined regular service as (Reporter Gd-II/ Reporter Gd-I and Reporter) with minimum 3 years regular service in the grade. (Rs.9,300-34,800+ G.P. of Rs.5,400/- at level-12 of ROP-2019)."

The inadvertent typographical mistake/error is highly regretted.

  
**(Rohit Sapam)**  
Secretary,

Manipur Legislative Assembly

Copy to:

1. P.S. to Hon'ble Speaker, Manipur Legislative Assembly.
2. Addl. Secretary (Admn.), Manipur Legislative Assembly.

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